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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZP 54/2010  
PETITION NUMBER : TP 22/16  
NAME OF THE PETITIONER(S) : KIRTI D SHAH & 5 OTHERS  
NAME OF THE RESPONDENT(S) : DELUXE ROAD LINES PVT. LTD. &  
3 OTHERS  
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	Uday Shankar Asst Sajan P. Chinnappa 9611335997	Counsel for Petitioner	
	Representative of Deluxe Roadlines Pvt Ltd A. Devanar 9164088100	Representative of Respondent	

Counsel for petitioner is present. He has filed 2 sets of copies. He has also filed a memo about notices issued to Respondents No.1 to 4 as per directions of this Tribunal. Representative of Respondents No.1 to 4 is present. He requested time to engage a counsel.

Time granted till 07.03.2017.

  
MEMBER (J)

  
MEMBER (T)